

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-72/2020**

Mr. Gajanan Pednekar ...Petitioner.  
Vs  
The Secretary, Village Panchayat  
of Arambol. ...Respondents.

Shri C. Padgaonkar, Advocate for the petitioner.

Shri P. Lotlikar, Advocate for the respondent respondent no. 2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 22<sup>nd</sup> October 2020.**

PC.

The learned counsel for the second respondent seeks time.

2. Post the matter on 29.10.2020.
3. Interim protection granted earlier stands extended.

**DAMA SESHADRI NAIDU, J.**

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